

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.772/2018

New Delhi this the 16<sup>st</sup> day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Varsha Punhani (Group 'A' Officer)  
Aged: 49 years  
R/o A-193, Park Place  
Sector-54,  
Gurgaon-122011.

...Applicant

(By Advocate: Shri H.K. Gangwani)

Vs.

Housing and Urban Development Corpn. Ltd.  
Through The Sr. Executive Director  
(Personnel) HUDCO Bhawan  
Core 7-A  
India Habitat Centre, Lodhi Road  
New Delhi-110003.

...Respondents

**ORDER (ORAL)**

**Justice Permod Kohli:**

The applicant is aggrieved of promotion of her juniors vide order dated 22.12.2017. The applicant made representations dated 02.01.2018 and 25.01.2018, Annexure A-2 and Annexure A-3 respectively. The only prayer made in this OA is for a direction to the respondents to consider the representations of the applicant.

2. In the above circumstances, this OA is disposed of at the admission stage itself with a direction to respondent No.1 to dispose of the representation of the applicant by

passing a reasoned and speaking order within a period of six weeks from the date of receipt of a copy of this order.

**(K.N. Shrivastava)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

/vb/